

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS ON 1.1.2016)

Service: I. C. L. S

Name of officer (in full) K. THIRUMALAIMUTHU_Designation: JOINT DIRECTOR Date of Birth: 12.07.1962Ministry/Department/Office_O/o The Regional Director (SR), Ministry of Corporate Affairs, Shastri Bhavan, Chennai – 600 006. Grade Pay: ₹
Present Pay: ₹ 41690/-

Name of District sub-division, Taluk and Village in which property is situated.	Name and details of property-housing, lands and other buildings	Cost of construction/acquisition including land in case of house and year when purchased.	*Present value	If not in own name state in whose name held and his/her relationship to the Govt.servant	How acquired whether by purchase lease,** mortgage, inheritance gift or otherwise with date of acquisition and name with details of persons from whom acquired	Annual Income from the property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
CHENNAI, PULIYUR VILLAGE	FLAT NO. F-1, K G HOMES, No. 27/12, NEELAKANDAN STREET, CHOOLAIMEDU, PULIYUR VILLAGE, EGMORE NUNGAMBAKKAM TALUK, CHENNAI, TAMILNADU MEASURING 992 SQ. FT	FLAT PURCHASED BY AVAILING HOUSING LOAN OF ₹ 30,00,000/- FROM HDFC AND GPF WITHDRAWAL OF ₹ 17,32,000/- DURING June 2013 COST OF FLAT ₹ 47,32,000/-	PRESENT VALUE ABOUT ₹ 47,32,000/-	FLAT PURCHASED JOINTLY IN THE NAME OF MY SPOUSE AND SELF.	BY PURCHASE FROM SHRI. C. SETHURAMALINGAM, SMT. K.JAYALAKSHMI AND KUM. C. VASANTHA ALL RESIDING AT "PEACE APARTMENTS", No. 14, BAJANAI KOIL STREET, CHOOLAIMEDU, CHENNAI - 600 094.	₹ 2,40,000/-

Signature: 
Date: 01.01.2**Note:**

- 1) *In case where it is not possible to assess the value accurately, the approximately value in relation to present conditions may be indicated.
- 2) **includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class.I and Class.II(Group.A and Group.B) service 15(3) of the Central Civil Services(Conduct)Rules, 1955, (now Rule 18(1) of the CCS(Conduct)Rules, 1964) on the first appointment to and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person on Govt.Servant.
- 4) The wording 'no change' or 'no addition', or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.